

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.425/9/NCLT/AHM/2018

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2021

Name of the Company:

Nuvoco Vistas Corporation Ltd.

V/s.

Northway Spaces Ltd.

Section:

9 of the Insolvency and Bankruptcy Code, 2016

ORDER


Learned Counsel Mr. Amit Laddha appeared for Financial Creditor.

Learned Counsel Mr. Kunal Viashnav appeared for Corporate Debtor.

Matter to appear for further consideration on 07.06.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 7th day of April, 2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)